Annexure - 1

Name of Corporate debtor	DEVAS ENGINEERING SYSTEMS PRIVATE LIMITED		Date of Commencement of Liquidation:	17.11.2023		List of Stakeholders as on	19.01.2023

List of secured financial creditors

Amount in Rs

		Details of Claim Received		Details of claim admitted											
Sl.No	Name of Creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted	Amount of Contingent Claim	Amount of any mutual dues, that may be setoff	Amount of Claim rejected	Amount of claim under verification	Remarks, if any
1	Union Bank of India	11th December, 2023	21,21,00,240	21,28,13,451	Financial Creditor	21,28,13,451	Yes	**Primary Security:** **For Working capital Fund Based and working Capital fund based and Working Capital Non Fund based Facilities:** First charge by way of hypothecation on entire current assets of the company including stock of raw materials, stock in process, finished goods, consumable stores and spares, receivables etc., and all other current assets of the Company both present and future located and/or maintained in any of the premises occupied and I or maintained by the company for the purpose of its business. **For term loan, working capital term loan and funded interest term loan:** First Charge by way of	Nil		Nil	Nil			1. Your Cliam was received and verified with the Books of Accounts 2. On verification your claim is admitted in full for Rs. 21,21,00,240/- u/s 53(1)(b)(ii) and the COC Contribution of Rs.7,13,211/- is admitted u/s 53(1)(a)
	Total		**21,21,00,240**	**21,28,13,451**									-		